

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16260/2004

(From the judgement and order dated 07/04/2004 in FMA No. 389/2003 of The
HIGH COURT OF CALCUTTA)

STATE BANK OF INDIA & ANR.

Petitioner(s)

VERSUS

BELA BAGCHI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing rejoinder and prayer for interim relief and office report
)

(For final disposal)

Date: 18/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner(s)

Dr. Ashwani Kumar, Sr. Adv.

Mr. Sanjay Kapur, Adv.

Mrs. Shubhra Kapur, Adv.

For Respondent(s)

Mr. Ashok Kumar Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

1)

(Shashi Sareen)

(Vijay Aggarwa

Court Master

Court Master

List of books referred:

1. (1998) 2 SCC 544
2. (2003) 3 SCC 605
3. (2003) 4 SCC 364